

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 271 of 2013

Dated : 17th December, 2014

In the matter of:

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

As the Hon'ble Bench did not assemble today, the matter is posted on **6th January, 2015.**

Court Master

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